

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 2717 of 2013**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

08/10.09.2020 Heard through V.C.

- 2.** Learned counsel for the respondents submits that he had filed a supplementary counter affidavit on 7th September, 2020.
- 3.** Office is directed to verify and proceed.
- 4.** Put up this case on 1st October, 2020 under the heading 'For final disposal'.

(Deepak Roshan, J.)

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